

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 98 of 2019**

**IN THE MATTER OF:**

**Next Education India Pvt. Ltd.**

**...Appellant**

**Versus**

**K12 Techno Services Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Kumar Sudeep, Ms. Shraddha Gupta, Mr. Pavan Kumar, Advocates.**

**For Respondent: Mr. Debal Banerji, Sr. Advocate with Mr. Sanjay Nuli, Advocate.**

**ORDER**  
**(Through Virtual Mode)**

**18.11.2020:** List before a Bench of which one of us (Dr. Ashok Kumar Mishra, Hon'ble Member Technical) is not a Member, on **10<sup>th</sup> December, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*